

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 204**  
**CP-47(ND)10**

**IA-25/2024, Contt.Pett.-3/2024, IA-65/2023,  
IA-39/2023, IA-37/2023, IA-386/2023, IA-362/2023**

**IN THE MATTER OF:**

**Mr. Ram Passotam Mittal**

... **Applicant/Petitioner**

**Versus**

**M/s. Hotel Queen Road Pvt. Ltd.**

... **Respondent**

**Under Section: 397-398 of Comp. Act**

**Order delivered on 12.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Abhishek Anand, Adv. Kashish Rehan

**For the Respondent** : Sr. Adv. Jayant Bhushan, Adv. Ranjana Roy, Adv.  
Vasudha Sen, Adv. K. Hema

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

In the wake of the order passed in IA-22/2024, let the petitions be listed on  
27.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**